

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2292
ANSWERED ON:18.12.2013
PERFORMANCE OF UNIVERSITY COLLEGE TEACHERS
Abdulrahman Shri

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether any Committee had been constituted by the Government/University Grants Commission in order to formulate new regulations for the evaluation of the performance of university/college teachers and other related matters;
- (b) if so, the details thereof and the main recommendations of this Committee;
- (c) whether the Government proposes to do away with the Academic Performance Index completely; and
- (d) if so, the manner in which the Government proposes to evaluate the performance of college/university teachers and professors?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. SHASHI THAROOR)

(a): Yes, Madam. The University Grants Commission (UGC) had constituted a Committee to revisit the UGC (Minimum Qualifications for Appointment of Teachers and other Academic Staff in Universities and Colleges and Measures for the Maintenance of Standards in Higher Education) Regulations, 2010. The Committee was also mandated to revisit the process of selection of teachers through the Performance Based Appraisal System (PBAS) along with the Academic Performance Indicator (API) as set out in the aforesaid UGC Regulations, 2010 and suggest changes or alternate methods of evaluation of performance, if any.

(b): The Committee submitted its recommendations to the UGC on 6.07.2012. The main recommendations of the Committee are to do away with the Point Based Scoring System for the assessment of academic performance but retain the criteria only for evaluation by a screening cum evaluation committee, replacing requirement of conformity to Ph.D. Regulation 2009 with clearing National Eligibility Test (NET) or Ph.D. from a recognized university, removal of cap/ ceiling on Professorships in undergraduate colleges, enhancing fitment salary of certain teaching posts, change in minimum qualifications to certain posts, enhancement of the term of college principal from five to ten years, changes in Career Advancement Scheme for promotion to teaching posts, etc.

(c): The UGC discussed the recommendations of the Revisit Committee in its meeting held on 10th May, 2013 and consequently notified the (Minimum Qualification for Appointments of Teachers and other Academic Staff in Universities and Colleges and Measures for the Maintenance of Standards in Higher Education)(2nd Amendment) Regulations, 2010 on 13th June, 2013. The amended Regulations are available at www.ugc.ac.in. As per the amendment, the Academic Performance Index (API) scores have been retained. The categories and scoring Methodology for the calculation of API scores are given in Appendix III of the aforesaid Amendment Regulations. The API scores will be used for screening purpose only, and will have no bearing on the expert assessment of candidates, in Direct Recruitment/ Career Advancement of Teachers in Higher Educational Institutions.

(d): Does not arise.